

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 617
ANSWERED ON 06TH February, 2025
REMOVAL OF BLACK SPOTS IN BIHAR**

617. SHRI RAJIV PRATAP RUDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of black spots on highways identified and removed in Bihar during the last five years, district-wise including in the Saran Commissionerate and specifically in Saran, along with the current status of black spot rectification projects in the region, district-wise;**
- (b) the amount of funds allocated and utilized for black spot identification and removal in Bihar;**
- (c) whether additional funds have been sanctioned to expedite the process, if so, the details thereof; and**
- (d) the steps being taken by the Government to ensure road safety in areas prone to accidents, including measures to prevent the recurrence of black spots?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The information regarding the current status of rectification of blackspots, district-wise in Bihar, is being collected and will be laid on the table of the House.**

(b) & (c) No separate allocation of funds is made for rectification works on road accident black spots which are executed either as part of on-going NH development works or on standalone basis. However, details of funds allocated and expenditure incurred during the last six years for development and maintenance of National Highways in the State of Bihar including rectification of road accident black spots are as under:

Year	Allocation (₹ in Crore)	Expenditure (₹ in Crore)
2019-20	4,392	4,392
2020-21	6,716	6,716
2021-22	9,174	9,174
2022-23	9,347	9,347
2023-24	10,749	10,749
2024-25 (till Dec'24)	6,159	5,599

(d) Government in Ministry of Road Transport & Highways is primarily responsible for development, operation and maintenance of National Highways (NHs). Certain locations on NHs are identified as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries. Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as per site investigations as permanent rectification measures.
